NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/122/2017

NAME OF THE PETITIONER

: CHENNAI MALL PROPERTIES PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

V. LAJ

REPRESENTATION BY WHOM

NA CAN

B.SRIDHAD

Dy Roc

ORDER

Counsel for petitioner present. Deputy Registrar of Companies present and stated they have filed a report. Dy. Registrar of Companies is directed to furnish a copy of the same to the petitioner. Time extended at request for hearing. Put up on 17.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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